NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. K. how thankuman Coursel for Respondents & http.
2. C-SDONSOTHON ONER PETITIONER 2 EDT

ORDER

Petitioner present in person and his counsel absent. Counsel for respondents present. Time extended for final hearing at the request of the petitioner. Put up on <u>30.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)